

SL. No.22

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)**

**CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 15.04.2024 AT 10:30 AM**

<b>TRANSFER PETITION NO.</b>	
<b>COMPANY PETITION/APPLICATION NO.</b>	<b>Company Petition IB/376/2022</b>
<b>NAME OF THE COMPANY</b>	<b>Sri Vyshnavi Foods Pvt Ltd</b>
<b>NAME OF THE PETITIONER(S)</b>	<b>Viswa Sowbhagya Milk Products Pvt Ltd</b>
<b>NAME OF THE RESPONDENT(S)</b>	<b>Sri Vyshnavi Foods Pvt Ltd</b>
<b>UNDER SECTION</b>	<b>9 of IBC</b>

**ORDER**

**Present:** Ld. Senior Counsel Mr. P. Girish Kumar on behalf of Mr. P. Soma Sekhar Naidu for the Petitioner.

Ld. Senior Counsel Mr. A. Venkatesh on behalf of Mr. Mayur Mundra for the Respondent.

**Heard. Reserved for orders.**

**SD/-**

**MEMBER (T)**

**SD/-**

**MEMBER (J)**